	West Tripura District			
	Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.07.2025			
	Court- wise pendency of Cases as on 31.07.		T	
SI. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Subhasish Sharma Roy, District and Sessions Judge, Agartala	864	510	1374
2	Sri Surya Deo Singh, Addl.District & Sessions Judge, Agartala, (Court No.2)	844	579	1423
3	Sri Sunil Kumar Singh, Addl.District & Sessions Judge,(Court No. 3),Agartala (EXCL. POCSO)	0	95	95
4	Sri Dharmendu Das, Addl.District & Sessions Judge, (Court No. 4), Agartala	663	581	1244
5	Sri Purandar Prasad Paul, Addl.District & Sessions Judge, (Court No. 5), Agartala (FTSC)	397	340	737
6	Smt. Sharmistha Mukherjee, Special Judge (CBI) Court, Agartala.	0	39	39
7	Sri Hrishikesh Chakrabarti, Judge, Family Court, Agartala	518	394	912
8	Sri Uttam Hrishi Das, Addl.Judge, Family Court, Agartala.	463	410	873
9	Sri Subhadeep Saha, Civil Judge (Senior Division), (Court No.1), Agartala	722	0	722
10	Sri Satyajit Das, Civil Judge (Senior Division), (Court No.2), Agartala	939	0	939
11	Sri Saikat Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	302	1021	1323
12	Smti. Yashvi Taneja, Addl.Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	119	1615	1734
13	Sri Piyush Priyadershi, Civil Judge (Jr. Div)-cum-JM., First Class, (Court No. 1), Agartala	226	828	1054
14	Smt. Debjani Majumder, Civil Judge (Jr.Div.)-cum-JM., First Class, (Court No.2), Agartala.	149	822	971
15	Sri Abhijit Adhikari, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 1), Agartala	50	2291	2341
16	Smt. Swastika Das, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Agartala	26	870	896
17	Smt. Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 3), Agartala	41	732	773
18	Sri Bikash Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 4),	27	930	957
19	Md. Farhad Islam, JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala (FTC)	48	749	797
20	Smt. Baishali Chowdhury, JM., First Class-cum-Civil Judge (Jr. Div), (Court No.6), Agartala (FTC)	42	847	889
	Total	6440	13653	20093
01.11	Station-wise pendency of Cases as on 31.0		Ontoot	- . •
SI. No.	Name of the Station	Civil 5459	Criminal 12849	Total
	Agartala Total	5459 5459	12849 12849	18308 18308
2	Family Court, Agartala	5459 518	394	912
3	Addl. Judge, Family Court, Agartala	463	410	873
	Total	981	804	1785
	Grand Total	6440	13653	20093

	Gomati District			
_	23			
	Court- wise and Station-wise pendency of Civil and Criminal		on 31.07.2	2025
	Court- wise pendency of Cases as on 31.0	7.2025	1	T
SI. No.	Name and Desigantion of the Officer	Civil	Criminal	Total
1	Sri Sankar Lal Dutta, District and Sessions Judge, Udaipur	187	231	418
2	Sri Sumit Debnath, Addl. District and Sessions Judge, Udaipur	181	192	373
3	Sri Debashis Kar, Judge, Family Court, Udaipur	179	195	374
4	Sri Sarbajeet Choudhury Civil Judge (Senior Division), Udaipur	327	0	327
5	Smt. Chhandita Debnath, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Udaipur	111	451	562
6	Sri Samuel Molsom Civil Judge(Jr. Div)-cum- JM., First Class, Udaipur	35	557	592
7	Sri Kaushik Bhattacharjee, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur	6	460	466
8	Smt Mohona Deb, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	12	412	424
9	Sri Ayan Chowdhury, SDJM-cum-Civil Judge (Jr. Div), Amarpur	8	375	383
10	Smt. Debanjana Bhattacharjee, Civil Judge (Jr. Div) -cum-JM., First Class, Amarpur	5	508	513
	Total	1051	3381	4432
	Station-wise pendency of Cases as on 31.0	7.2025		
SI. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	859	2303	3162
2	Amarpur	13	883	896
	Total	872	3186	4058
3	Family Court, Udaipur	179	195	374
	Grand Total	1051	3381	4432

	South Tripura District				
C	Court- wise and Station-wise pendency of Civil and Criminal	Cases as	on 31.07.2	2025	
	Court- wise pendency of Cases as on 31.07.2025				
SI. No.	Name and Designation of the Officer	Civil	Criminal	Total	
1	Sri Gobinda Das, District & Sessions Judge, Belonia	159	96	255	
2	Sri Motom Debbarma, Addl.District & Sessions Judge, Belonia	124	70	194	
3	Sri Ramdas Chattopadhyay Judge, Family Court, Belonia	165	79	244	
4	Sri Rahul Roy, Civil Judge (Senior Division), Belonia	108	0	108	
5	Sri Dulal Kanti Sukla Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Belonia	55	1103	1158	
6	Sri Aritra Das, Civil Judge (Jr. Div)-cum-JM., First Class, Belonia	120	1094	1214	
7	Smt. Chirasmita Chakraborty, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	23	726	749	
8	Sri Anshuman Chowdhury, Addl.District & Sessions Judge, Sabroom	102	58	160	
9	Sri NR Rakesh Das, SDJM-cum-Civil Judge (Jr. Div), Sabroom	13	757	770	
10	Smt. Rupasree Deb, Civil Judge (Jr. Div)-cum-JM., First Class, Sabroom	55	593	648	
	Total	924	4576	5500	
	Station-wise pendency of Cases as on 31.0	7.2025			
SI. No.	Name of the Station	Civil	Criminal	Total	
1	Belonia	589	3089	3678	
2	Sabroom	170	1408	1578	
	Total	759	4497	5256	

Family Court, Belonia

Grand Total

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.07.2025

Court- wise pendency of Cases as on 31.07.2025

SI. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Smt. Sudipta Choudhury, District and Sessions Judge, Kailashahar	182	200	382
2	Sri Amrendra Kumar Singh, Additional District and Sessions Judge, Kailashahar (FTSC)	44	41	85
3	Sri Yoginder Pal, Judge, Family Court, Kailashahar	177	421	598
4	Smt. Ishika Dan, Civil Judge (Senior Division), Kailashahar	322	0	322
5	Smt. Jumili Debbarma, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Kailashahar	102	522	624
6	Smt. Ranjabati Roy, Civil Judge (Jr. Div)-cum- JM., First Class, Kailashahar	196	548	744
7	Smt. Susmita Das, JM., First Class-cum-Civil Judge (Jr. Div), (Court No.1), Kailashahar	59	671	730
8	Sri Biswatosh Dhar JM., First Class-cum-Civil Judge (Jr. Div.), (Court No.2), Kailashahar	62	369	431
	Total	1144	2772	3916
	Station-wise pendency of Cases as on 31.0	7.2025		
SI. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	967	2351	3318
	Total	967	2351	3318
2	Family Court , Kailashahar	177	421	598
	Grand Total	1144	2772	3916

	North Tripura District			
C	Court- wise and Station-wise pendency of Civil and Criminal	Cases as	on 31.07.2	2025
	Court- wise pendency of Cases as on 31.07	7.2025		
SI. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Angshuman Debbarma, District and Sessions Judge, Dharmanagar	340	288	628
2	Sri Mridul Chakraborty, Additional District & Sessions Judge, Dharmanagar	220	291	511
3	Sri Prakash Kumar, Judge, Family Court, Dharmanagar	215	135	350
4	Sri Ramayangshu Shekhar Bhattacharya Civil Judge (Senior Division), Dharmanagar	324	0	324
5	Smti. Debaleena Kilikdar Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Dharmanagar	167	873	1040
6	Smt. Aparajita Singha, Civil Judge (Jr. Div)-cum- JM., First Class, Dharmanagar	301	762	1063
7	Sri Abhijit Deb JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	129	599	728
8	Ali Haydar Khan SDJM-cum-Civil Judge (Jr. Div), Kanchanpur	2	434	436
9	Sri Sumir Bag, Civil Judge (Jr. Div)-cum- JM., First Class, Kanchanpur	8	286	294
	Total	1706	3668	5374
	Station-wise pendency of Cases as on 31.0	7.2025		
SI. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	1481	2813	4294
2	Kanchanpur	10	720	730
	Total	1491	3533	5024
3	Family Court, Dharmanagar	215	135	350
	Grand Total	1706	3668	5374

Sei	pah	iia	la	Di	str	ict
	~~	- , ∽		_	•••	

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.07.2025

Court- wise pendency of Cases as on 31.07.2025

SI. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Smti. Sankari Das, District & Sessions Judge, Sonamura	222	523	745
2	Sri Ravi Dahiya, Judge, Family Court, Sonamura	65	89	154
3	Smti. Hena Begam Civil Judge (Senior Division), Sonamura	166	0	166
4	Smti. Tanusree Debnath, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Sonamura	75	663	738
5	Sri Anirban Senapati Civil Judge (Jr. Div)-cum- JM., First Class, Sonamura	26	710	736
6	Smt. Reena Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Sonamura,	18	617	635
7	Sri Subhra Nath, Additional District & Sessions Judge, Bishalgarh	246	287	533
8	Sri Gaurav Kumar Shahi, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	33	1819	1852
9	Smt. Papri Debbarma, Civil Judge (Jr. Div)-cum- JM., First Class, Bishalgarh	98	2004	2102
	Total	949	6712	7661

Station-wise pendency of Cases as on 31.07.2025

SI. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	507	2513	3020
2	Bishalgarh	377	4110	4487
	Total	884	6623	7507
3	Family Court , Sonamura	65	89	154
	Grand Total	949	6712	7661

	Khowai District				
(Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.07.2025				
	Court- wise pendency of Cases as on 31.07.2025				
SI. No.	Name and Designation of the Officer	Civil	Criminal	Total	
1	Sri Veda Pratim Debbarma, District and Sessions Judge, Khowai,	104	188	292	
2	Sri Manabendra Debbarma, Addl.District & Sessions Judge, Khowai	83	185	268	
3	Sri Arindam Paul, Judge, Family Court, Khowai	50	58	108	
4	Sri Ramanuj Bhattacharjee, Civil Judge (Senior Division), Khowai	130	0	130	
5	Smt. Mitra Das, Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), Khowai	42	1178	1220	
6	Smt. Madhumita Pal, Civil Judge (Jr. Div)-cum- JM., First Class, Khowai	34	711	745	
7	Smt. Purabi Jamatia, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	20	691	711	
	Total	463	3011	3474	
	Station-wise pendency of Cases as on 31.0	7.2025			
SI. No.	Name of the Station	Civil	Criminal	Total	

Total

Grand Total

Khowai

Judge, Family Court, Khowai

	Dhalai District			
(Court- wise and Station-wise pendency of Civil and Criminal	Cases as	on 31.07.2	2025
	Court- wise pendency of Cases as on 31.0	7.2025		
SI. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Dhiman Debbarma, District and Sessions Judge, Ambassa	43	112	155
2	Sri Tapan Debbarma Additional District and Sessions Judge, Ambassa	49	114	163
3	Judge, Family Court, Ambassa (Vacant), Charge remains with Sri Dhiman Debbarma, District Judge, Dhalai District, Ambassa	20	19	39
4	Sri Sushanta Debbarma, Civil Judge (Senior Division), Ambassa	73	0	73
5	Sri Divya Prakash Mishra, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Ambassa	24	279	303
6	Civil Judge(Jr. Div)-cum- JM., First Class, Ambassa (Vacant) Charge remains with Sri Divya Prakash Mishra	7	264	271
7	Sri Soumyo Bikash Das Additional District & Sessions Judge, Kamalpur	91	85	176
8	Smt. Madhumita Biswas, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	15	525	540
9	Sri Jogodottam Chatterjee, Civil Judge(Jr.Div)-cum-JM., First Class, Kamalpur	70	552	622
10	Sri Avinash Jamatia, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	20	542	562
11	Sri Amlan Mukherjee, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	10	501	511
12	Sri Thomas Lalditsaka Darlong, SDJM-cum-Civil Judge (Jr. Div)., Gonda Twisa	0	45	45
13	Sri Sushobhan Das, Civil Judge (Jr. Div)-cum- J.M., First Class., Gonda Twisa	6	82	88
	Total	428	3120	3548
	Station-wise pendency of Cases as on 31.0	7.2025	•	•
SI. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	196	769	965
2	Kamalpur	176	1162	1338
3	Longtharai Valley	30	1043	1073
4	Gonda Twisa	6	127	133

SI. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	196	769	965
2	Kamalpur	176	1162	1338
3	Longtharai Valley	30	1043	1073
4	Gonda Twisa	6	127	133
	Total	408	3101	3509
5	Family Court, Ambassa	20	19	39
	Grand Total	428	3120	3548

District-wise pendency of Civil and Criminal Cases as on 31.07.2025				
SI. No.	Name of the District (s)	Civil	Criminal	Total
1	West Tripura District, Agartala	6440	13653	20093
2	Gomati District, Udaipur	1051	3381	4432
3	South Tripura District, Belonia	924	4576	5500
4	Unakoti Judicial District, Kailashahar	1144	2772	3916
5	North Tripura District, Dharmanagar	1706	3668	5374
6	Sepahijala District, Sonamura	949	6712	7661
7	Khowai District, Khowai	463	3011	3474
8	Dhalai District, Ambassa	428	3120	3548
Total		13105	40893	53998